

Name of the corporate debtor: M/S.PURPLE ADVERTISING SERVICES PVT. LTD; Date of commencement of liquidation: 18/05/2022;List of stakeholders as on: 08/07/2026

List of secured financial creditors

SL No.	Name of Creditor	Details of claim received		Details of claim admitted							Amount of contingen t claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Punjab National Bank	16/06/2022	₹ 36,71,78,927.00	₹ 36,71,78,927.00	Secured		NA	Refer *	₹ -	49.70%	Nil	Nil	₹ -	₹ -	
2	State Bank of India	06/06/2022	₹ 43,79,24,877.00	₹ 29,11,78,812.00	Secured		No	Refer **		39.41%	Nil	Nil	₹ 14,67,46,065.00	₹ -	
3	UCO Bank	09/06/2022	₹ 9,12,05,448.00	₹ 8,04,88,254.00	Secured	₹ -	No	Refer ***	₹ -	10.89%	Nil	Nil	₹ 1,07,17,194.00	₹ -	
			₹ 89,63,09,252.00	₹ 73,88,45,993.00					₹ -	100.00%			₹ 15,74,63,259.00		

*	Land admeasuring 107.2 Kathaa building more or less and building constructed thereon at Holding No.2554/9, ONGC Road, Village- Danga, Banhoogly-II, Gram Panchayat, PS Sonarpur, Dist- South 24 Parganas, West Bengal & other securities
**	Primary: Pari-passu 1st charge (equitable mortgage) with UCO Bank by way of Equitable Mortgage. i) 56 decimals (1 Bigha 14 cottah 4 chittaks) of land alongwith studio building constructed, situated in JL No.64, RS No.239, Touzi No.81 being portion of RS Dag No.208, RS Khatian No.723 from CS Khatian No.162, LR Khatian No.2393 and 2394, LR Dag 248 Mouza Danga, Pargana – Mangura, under Bonhhohly-II Gram Panchayat, PS Sonarpur, Distt 24 Parganas (South). ii) 0.50 decimal (1 bigha 10 cottah 4 chitaks) of land alongwith studio building constructed, situated in JL No.64, RS No.202 & 239, Touzi No.81, 110 being portion of RS Dag No.217, 220, 221, 222, LR Dag No.260, 246, 1502, 259, 258, under RS Khatian No.723 from CS Khatian No.162, 923, 229 LR Khatian No.2000, 2099, 122, 219, 2098, 200 Mouza Danga, Pargana Mangura, under Bonhooghly-II Gram Panchayat, PS Sonarpur. Collateral: ½ share of land on partition deed, measuring more or less 1 cottah 15 chittak & 5 sqft out of total area of land measuring more or less than 3 cottahs 14 chittaks 10 sqft together with entire ground floor of the building having area more or less 1057 sqft lying and situated at premises no.43/3/2, Baishabnab Ghata Road, P.S. Jadavpur, Kolkata-700047.
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